

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 49**

**CP 295/MB/2021**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.03.2024**

NAME OF THE PARTIES:

**UNION OF INDIA**

**V/s**

**MILLENNIUM APPLIANCES INDIA  
LIMITED**

Section 241-242 of the Companies Act, 2013

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**ORDER**

None present for the Respondent. Ld. Counsel for the Union of India seeks further time, four (4) week time is granted. List this matter on Board on **26.04.2024**.

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**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**

Rehan Shaikh